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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.170/09/HDB/2017
NAME OF THE COMPANY	Biomax Fuels Limited
NAME OF THE PETITIONER(S)	Sanabil Oil Services
NAME OF THE RESPONDENT(S)	Biomax Fuels Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Satish	Advocate	9849034027	
M. Srikanth	Advocate	9895347531	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Advocate	9849866556 Suryanarayana@plexy.com	

Enclosed Order Sheet

Heard Shri T. Surya Satish and Shri M. Srikanth, Learned Counsels for the Petitioner and Shri Y. Suryanarayana, Learned Counsels for the Respondent.

Both the Counsels submit that the issue in question is likely to be resolved and request to post the case on 10.10.2017. Post the case on 10.10.2017

Member (T)


Member (J)

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